

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No.: 471 of 2023/RG/GS

Dated: 05/04/2023

In the interest of administration and in partial modification to the High Court Order No. 88 of 2022/RG dated 28.01.2022, the following officers of the High Court of Jammu & Kashmir and Ladakh are hereby nominated as Assistant Public Information Officers for the offices stated against each in terms of Right to Information Act, 2005:

Sr. No.	Name of the officer S/Shri	Nominated as APIO for
1.	Gopal Dass Sharma, Assistant Registrar -II	High Court Main Wing
2.	Shahji Bhat, Assistant Registrar-II	Chief Justice Secretariat
3.	Anuradha Sharma, Assistant Registrar-II	High Court Wing, Jammu

By Order


(Permod Kumar)

Additional Registrar (Adm)

No.: 16697-7/0 of 2023/RG/GS

Dated: 05/04/2023

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. Justice Rajnesh Oswal, High Court of J&K and Ladakh.
3. Secretary to Hon'ble Mr. Justice Javed Iqbal Wani, High Court of J&K and Ladakh.
... for kind information of Their Lordships.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information and with the request to get the same uploaded on the High Court Website.
7. PIOs, High Court Main Wing/Jammu Wing.
8. Shri Gopal Dass Sharma, Assistant Registrar-II, High Court Main Wing, Jammu.
9. Shri Shahji Bhat, Assistant Registrar-II, High Court Main Wing, Jammu.
10. Ms. Anuradha Sharma, Assistant Registrar-II, High Court Wing, Jammu.
... for information and necessary action.
11. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar, for information and maintaining record of the same.


Additional Registrar (Adm)